

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.217- CP 17 of 2016
With
ITEM No. 218- IA 33 of 2017
ITEM No. 219- IA 412 of 2018
ITEM No. 220- Cont. A 6 of 2019
ITEM No. 221- IA 675 of 2019 in
Cont. A 6 of 2019
ITEM No.222 IA 756 of 2019

Proceedings under Section 241(2) of Co. Act, 2013

IN THE MATTER OF:

Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Satyakety V. Patel, Party in Person
For the Respondent :

ORDER

List these matters along with the connected matter TP 75/2016(CP 38 of 2014) be relisted on 21.03.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)